

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

86/14(1)/ND/2018

CORAM:

**PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
23.05.2018.**

**NAME OF THE COMPANY: M/s. Nirmal Manufacturing & Allied Industries
Limited**

SECTION OF THE COMPANIES ACT: 14(1)

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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	For the Petitioner:	Ms. Archana Bansal, CS		
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	For the Respondent:	None		
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ORDER

Ld. Counsel submits that publication has been effected in the daily newspapers dated 1st May, 2018 along with affidavits submitting that no objections have been received by them neither has any objection been received from their 6 creditors. No reply has been filed by the office of the ROC. Let reminder be issued returnable on 3rd July, 2018.



**(Deepa Krishan)
Member (T)**



**(Ina Malhotra)
Member(J)**